

NDDB Guest House

6347. DK. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether National Dairy Development Board has two guest houses at New Delhi and Ooty in addition to the one at Anand ;

(b) the direct and indirect expenditure at Delhi and Ooty and the occupancy rate and income therefrom ;

(c) the total covered area of each guest house and the commercial annual market rental value of these properties ; and

(d) the estimated investment of each of these guest houses ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d) : Information is being collected and will be laid on the Table of the House.

Report of CLUSA Oilseed Project

6348. SHRI SRIHARI RAO : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state whether Government have examined evaluation Report of CLUSA Oilseeds Project running without scrutiny since 1978 and if so Government findings thereon and Corrective steps taken/proposed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : It is not correct to say that the National Dairy Development Board's oilseeds project being implemented with assistance from Cooperation League of USA (CLUSA) and Cooperative Union of Canada (CUC) is running without scrutiny. As

a matter of fact the project was evaluated by a joint team consisting of Co-operative League of USA/United States Agency for International Development/Government of India/National Dairy Development Board in 1983. The Government have examined the evaluation report of the team. Besides, the progress of the project is received from time to time in the meetings under the Chairmanship of Union Secretary of Agriculture and Corporation. Broadly, the progress of the project is satisfactory.

[Translation]**Development Works Undertaken in Rajasthan under the NREP**

6349. SHRI SHANTI DHARWAL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of development works sanctioned in Rajasthan under National Rural Employment Programme during 1984-85 ;

(b) the number of development works completed and those lying incomplete out of the afore-said works ; and

(c) the reasons due to which these works are lying incomplete ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c) : The works to be taken up under NREP are selected and finally approved at the level of District Rural Development Agencies. The information in regard to number of works sanctioned and completed in a State under NREP is reported in the Annual Report for which two months time is allowed after the financial year is over as per the guidelines. This information has accordingly not yet become available from the State Government.